

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-211

Appeal No. - 250/252/ND/2020

IN THE MATTER OF:

NICRON ELECTRICALS PRIVATE LIMITED

Vs.

ROC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 19.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Sumit

For the Respondent

: Ms. Mitika for RoC

ORDER

Ms Mitika ARoC informed that she has filed the reply on 18.11.2020 but the same is not on the record. Registry is directed to place it on record before the next date of hearing. None present on behalf of IT Deptt. List on **26.11.2020**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)